

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. MA 2914/2019MA 2915/2019 In CP 833/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

NAME OF THE PARTIES: Mr Dushyant Saraswat
V/s
Midhunter Games Technologies
Pvt Ltd &Ors

Section: 241-242of Companies Act, 2013

ORDER

None present on behalf of the Petitioner. It is seen from the records that Petitioner is not appearing for quite some time. List this matter for final hearing. If nobody turns up on the next date of hearing, matter shall be closed for non-prosecution. List this matter on **05.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
09.11.2023
Sushil

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)